

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 265 of 2014

Dated: 28th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Hindustan Petroleum Corporation Ltd. Appellant (s)
Versus
Kerala State Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. M.T. George for R.2

ORDER

We have heard learned counsel for the Appellant and Respondent No.2. Learned counsel for the State Commission is not present. His assistance is required. Learned counsel state that they would inform Mr. Ramesh Babu, who appears for the State Commission.

List the matter for further hearing on **16.08.2016**. We expect Mr. Ramesh Babu, learned counsel for the State Commission to be present on the next date to assist us.

**(I.J. Kapoor)
Technical Member**
ts/ss

**(Justice Ranjana P. Desai)
Chairperson**